

49. Jaslok Hospital, Bombay.
50. Sir H. N. Hospital, Bombay.
51. Dr. Babasaheb Ambedkar Vaidyakiy Pratistan, Aurangabad.
52. Maharashtra Medical Foundation, Pune.
53. Indian Red Cross Society, Pune.
54. Nagjee Memorial Hospital, Nasik :

Statement II

Names of the Hospitals whose applications for exemption from custom duty made since 1-1-93 which have been accepted and details of equipments given Duty Exemption.

S. No.	Name of the Institution	Name of the equipment
1.	Calcutta Medical Research Centre, Calcutta.	1. Multichannel cardioscopes monitors (2) 2. Multichannel recorder for cardiac electrophysiology 3. Intra Aortic Balloon Pump Accessories.
2.	Sir Gangaram Hospital, New Delhi.	1. Beckman Synchron CX-4 Discrete RA fully automated Blood Chemistry Analyser. 2. Beckman Synchron E1-ISE 4-channel electrolyte analyser for Na, K, Cl and CO ₂ .

Jawans working on daily wages in C. R. P. F.

*309. SHRI N. E. BALARAM :
SHRI N GIRI PRASAD .

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that about 3000 Jawans are working on daily wages in the Central Reserve Police Force (CRPF);

(b) whether it is a fact that these Jawans have served continuously for about four years and still remain on daily wages; and

(c) if the answers to parts (a) and (b) above

be in affirmative, the details thereof and reasons for not making them permanent?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): (a) to (c) 2011 Constables are working in 6 Auxiliary Bus. of CRPF. on a consolidated honorarium of Rs. 30 per day, besides ration money. Of these, 1478 Constables are in service since 1989 and 533 since 1991 572 Aux Constables who satisfied the regular recruitment standards of CRPF. have been absorbed in the regular Battalions.

Losses incurred by DTC

*310. MISS SAROJ KHAPARDE:

SHRI DIGVIJAY SINGH:

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether it is a fact that DTC has been running into losses year after year;

(b) if so, what is the estimated loss of DTC during the last three years, stating the factors responsible for such losses;

(c) the steps taken and the results thereof;

(d) whether Government propose to set-up a Committee to go into the working of the DTC in its entirety or to hold a CBI enquiry;

(e) if so, the steps taken by Government in this direction; and

(f) if answer to (c) be in the negative, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Yes, Sir.

(b) The details of the losses incurred by DTC during the last 3 years are as under:—

(Rs. in crores)

year	Working loss (excluding interest and depreciation)	Net loss (including interest and depreciation)
1990—91	113.23	197.48
1991—92	83.86	203.82
1992—93	56.93	245.28
(Provisional)		